

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1429/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE PARTIES: Iscon Projects Pvt. Ltd.
V/s.
Gammon India Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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14)	Mr. Nikhilesh Ramachandras	Advocate	
	Mr. Mohandas	Advocate	
	Mrs. Rajalakshmy		
	1 Mohandas	Advocate	

[Signature]

P.N. Mehta
Partner
PNM Legal
Adv. for the
Respondent

P. N. Mehta

(Contd--2)

COMMON ORDER

CP 1428/I&BC/NCLT/MB/MAH/2017

CP 1429/I&BC/NCLT/MB/MAH/2017

1. Learned Representatives of the Creditor and Debtor are present.
2. Placed on record Consent Terms, to be made part of the Record.
3. As a result, both these petitions disposed of accordingly.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

Date : 20.12.2017

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Sd/-

M.K. SHRAWAT

Member (Judicial)